


**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 24.11.2017.


PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No.32/BB/2017	-	For filing written submissions	Rule-6 of I&B	IL&FS Engineering & Constructions Company Ltd. Vs Nandi Engineering Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	G. APARAJITA M/s KING & PARTIDGE 9989739175	RESPONDENT	

ORDER

Counsel for Petitioner is present. Counsel for Respondent is also present. Both counsels are directed to file written submissions and also for oral arguments if any. List it on 06/12/2017.


Member (T)


Member (J)